

different context and with a different political outlook. The intention was to boost the Empire teas without coming into conflict with non-Empire teas such as Java teas, and without stimulating any interest in the countries producing the teas. While with this limited objective before them, the ITMEB did good work, there is no doubt that this mode of approach is now outdated. Again, U.K. has been a tea drinking country for a long time. The United States of America where it is urgently necessary that Indian tea should be sold with a view to earn the much-needed dollars is on the other hand not a tea drinking country, and yet in both these countries the propaganda followed the same lines. Indian interests have, therefore, felt for a long time that any inhibition on the sale of Indian teas as such should be removed, and having regard to the present difficulties experienced by the Indian Tea Industry, propaganda to be undertaken on behalf of the Indian tea should be completely re-oriented. It was, therefore, necessary that we should withdraw from the ITMEB with the least possible delay, and India has now terminated its membership of the Board. I may make it clear that in doing so there is not the slightest intention of carrying on a cut-throat competition against other teas. Where necessary, we are prepared to cooperate fully with other tea producing countries in order to meet an onslaught from other competing beverages. We are also fully prepared to cooperate with trade interests in carrying out the propaganda for Indian teas. In this connection, I am glad to inform the House that we have received an offer of cooperation from the Tea interests in the United States. We have gladly accepted that offer, and are examining at present how best we could participate in joint tea propaganda with trade interests. A senior officer of the Ministry of Commerce and Industry is at present looking with the questions, both in the U.K. and the U.S.A., and this will be followed up, if necessary, by the deputation of another senior officer later on. We would also be glad to give all possible assistance to any delegation that the tea trade in this country may think of sending to the U.K. and the U.S.A. to examine these and allied questions with a view to foster sale of Indian teas.

COMPLAINT FROM NEPAL

*159. **Shri M. E. Krishna:** Will the Prime Minister be pleased to state whether Government have received any complaint from the Nepal Government alleging that the Government of India

are supporting certain parties which are trying to weaken the Nepal Government?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): No such complaint has been received by Government.

ECONOMIC SURVEY OF DISPLACED PERSONS

*160. **Shri Gidwani:** Will the Minister of Rehabilitation be pleased to state:

(a) whether Government have set apart any amount for making a survey of the economic condition of displaced persons staying in Sindhu Nagar or what are called Kalyan Camps in Bombay State;

(b) if the answer to part (a) above be in the affirmative, what agency is appointed or will be appointed to make the survey and what are or will be its terms of reference;

(c) if the answer to part (a) above be in the negative, have Government considered the desirability of making such a survey and if so, with what result and if not, why not;

(d) whether it is a fact that the Conference of representatives of displaced persons staying in refugee townships and colonies held in Bombay on the 31st August, 1952 passed a resolution demanding an economic and social survey of displaced persons in the Bombay State and the said resolution has been communicated to the Minister; and

(e) whether that resolution has been considered and if so, with what result?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) No.

(b) Does not arise.

(d) Yes.

(c) and (e). The Government of India have under consideration the question of making a socio-economic survey of displaced persons.

ECONOMIC CONDITION OF DISPLACED PERSONS

*161. **Shri Gidwani:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that the Rehabilitation Ministry appointed some officer or any other agency to survey the economic condition of displaced persons from West Pakistan resettled in East Punjab and if so, what was the nature of the agency and what were its terms of reference;

(b) whether it is a fact that a report was submitted to the Government by that agency; and